

Item No.01

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI –

Original Application No. 132 of 2021 (SZ)

(Through Video Conference)

IN THE MATTER OF

SUO MOTU – “ illegal mining undermines

desilting work”

...Applicant(s)

Versus

1. Union of India,
Rep. by its Secretary,
Ministry of Environment, Forests and Climate Change,
Indira paryavaran Bhawan,
Jorbagh Road, New Delhi – 110 003.
2. The Chief Secretary to Govt. of Tamil Nadu,
Govt Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
3. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu- 600 009.
4. The Additional Chief Secretary to Govt. of Tamil Nadu,
Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
5. The Secretary to Govt. of Tamil Nadu,
Department of Environment, Forest & Climate Change,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.

6. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
7. The Principal Secretary to Govt. of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
8. Engineer in Chief (Water Resources Organisation)
And Chief Engineer (General)
Chepauk, Chennai – 600 005.
9. Directorate of Geology and Mining,
Rep. by its Commissioner,
Alandur Road, Guindy Industrial Estate,
Guindy, Chennai – 600 032.
10. State Environment Impact
Assessment Authority, Tamil Nadu,
Rep. by its Member Secretary,
3rd Floor, Panagal Maaligai,
No.1 Jeenis Road, Saidapet,
Chennai – 600 015.
11. The District Collector,
Ariyalur District,
District Collectorate,
Jayankondam Road,
Ariyalur – 621 704.
12. The District Collector,
Karur District,
District Collectorate,
First Floor, Karur – 639007.

13. The District Collector,
Pudukottai District,
District Collectorate,
Second Floor, Pudukottai – 622 005.
14. The District Collector,
Tiruchirappalli District,
District Collectorate,
Tiruchirappalli – 620 001.
15. The District Collector,
Thanjavur District,
District Collectorate,
Thanjavur – 613 010.
16. The District Collector,
Thiruvarur District,
District Collectorate,
First Floor, Thiruvarur – 610 004
17. The District Collector,
Nagapattinam District,
District Collectorate,
First Floor, Nagapattinam – 611 001.
18. The District Collector,
Mayiladuthurai District,
District Collectorate,
Mayuranathar Keelavidhi,
Mayiladuthurai – 609 001.
19. The District Collector,
Cuddalore District,
District Collectorate,
First Floor,
New Collectorate Building,
Manjakuppam
Cuddalore – 607 001.

.....Respondent(s)

STATUS REPORT

filed by Mr.K.Ramamoorthy, Age 58, S/o Kulandaivel, Engineer-in-Chief, Water Resources Department and Chief Engineer(General), Chepauk, Chennai- 600 005.

I humbly submit that vide GO (2D) No: 57 Public Works (W2) Department, dated 17.05.2021, 647 desilting works for an total amount of Rs.6510.50 lakhs were taken up in nine delta districts, namely Thiruchirapalli, Karur, Ariyalur, Thanjavur, Thiruvarur, Nagapattinam, Mayiladuthurai , Pudukottai and Cuddalore Districts and 645 works were completed in all respects. Rivers, supply channels and drains were desilted in these districts. Branch rivers and Supply channels offtaking from rivers Cauvery, Vennar and drains were also desilted. The District Collectors of delta districts and also the special monitoring officers appointed as per GO (Rt) No: 2129, PUBLIC (SPECIAL – B) DEPARTMENT), dated 24.05.2021, as enclosed below, closely monitored all the works.

S.I.No	Name and Designation of the Officer	District allotted
1	Thiru.Pradeep Yadav, IAS., Principal secretary / Managing Director, Chennai Metro Rail Limited, Chennai.	Thanjavur
2	Dr.K. Gopal, IAS, Principal Secretary to Government Animal Husbandry, Dairying & Fisheries Department, Chennai.	Thiruvarur
3	Selvi Apoorva, IAS., Principal Secretary to Government, Higher Education Department, Secretariat, Chennai	Nagapattinam
4	Thiru.R. Kirlosh Kumar, IAS, Managing Director, Tamil Nadu Slum Clearance Board, Chennai	Mayiladuthurai
5	Tvl. Ramesh Chand Meena, IAS, (Regular Monitoring officer)	Ariyalur

6	Thiru C.Vijayaraj Kumar, IAS, (Regular Monitoring officer)	Karur
7	Thiru Shambhu Kallolikal, IAS, (Regular Monitoring officer)	Pudukottai
8	Tmt. Reeta Harish Thakar, IAS, (Regular Monitoring officer)	Thiruchirappalli

The Water Resources Department Engineers also closely monitored all the works and after completion of desilting works, the water is flowing freely in almost all the channels without any obstructions.

Water has been released from Mettur Dam for Kuruvai crop cultivation on 12th June 2021, since the storage in dam is adequate to irrigate Kuruvai Crops and water level in dam was around 100 feet at the time of release of water.

During this year and last year i.e in the year 2021-2022, 2020-2021 water has been released from Mettur dam on scheduled opening date of 12th June. In the last two years- 2019-20 and 2020-21 water supply for Kuruvai, Samba & Thalady Crop cultivation was stopped on the scheduled closure date of 28th January.

The Water Resources Department officials with the help of Police, Revenue and Mines Department closely monitor all the rivers including Cauvery and Vennar rivers to avoid illegal sand mining. Water is flowing freely in River Cauvery and Vennar and its branch rivers and supply channels without any hindrance. The actual bed levels i.e surface level of rivers Cauvery, Vennar, branch rivers and its supply channels are not altered as commented in News Papers report and free regular flow of water is maintained in branch rivers and supply channels.

All desilting works were planned, executed with the strict vigilance of higher officials, District Collectors, District Monitoring Officers and farmers by formed Farmer Council(உழவர் குழு).

The River Cauvery, Vennar, branch rivers and supply channels are closely monitored by Public Works Department , Revenue, Mining officials and illegal sand mining is almost stopped and usage and availability of M Sand for Government and

Private works were encouraged by the Government officials involved in Construction works.

In supply channels, branch rivers jungle, scrub and weed growth were removed and alluvial soil, silt and shoals accumulated in bed were removed using excavators, JCB and desilted shoals were deposited on the banks. To whomsoever the works are awarded, the permission is granted only for desilting and are not allowed to convert the desilted earth into illegal sand mining. They were not allowed to exceed the desilting limit and desilting was restricted to maintain the surface level and the gradient of the water courses. The desilted silt, shoals mixed with soil were deposited on banks of branch canals, branch river and this will be evident from the photographs taken before and after the execution of the works. In total, illicit sand mining of any nature was completely avoided in all rivers, branch channels, branch rivers in delta districts under the name of desilting.

The directions given by the National Green Tribunal for Desilting and Sand Mining are being strictly followed without any violations. Stringent action is being taken, if any illegal mining is happening in the river beds.

Desilting of branch channels, branch rivers of Cauvery and Vennar rivers were carried out in scientific manner by desilting the silt, shoals and soil accumulated above the bed level of river, supply channels. The bed level i.e. surface level of rivers and supply channels were not lowered and also free flow of water is observed in almost all Rivers, Branch Rivers, A Class Channels, supply channels etc., The Water reaches tail end areas, which is the ultimate objective of the Government. Photographs enclosed in the report will confirm the free flow of water in channels after desilting was carried out.

I humbly submit that Water Resources Department is sincerely adhering to the prevailing rules and regulations in eco-friendly Desilting and Sand Mining activities in water Bodies.

23-07-2021

Chennai . 05



ENGINEER-IN-CHIEF WRD &
CHIEF ENGINEER (GENERAL) PWD,
CHEPAUK, CHENNAI-600 005.

DESILTING OF ARASALAR RIVER IN THANJAVUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF MUTHALAIMUTHU VAARI IN THANJAVUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF NARIYAR RIVER IN THANJAVUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF UPPANAR IN MAYILADUTHURAI DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF MUTHARASAPURAM CHANNEL IN NAGAPATINAM DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF SEERAVATTAM CHANNEL IN NAGAPATINAM DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF VADUVUR IN NAGAPATINAM DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF GOVINDAKUDI CHANNEL IN THIRUVARUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF NANDALAR IN THIRUVARUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF KULTIHALAI KATTUVAARI IN KARUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF PUGALUR CHANNEL IN KARUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF NB CHANNEL IN TIRUCHIRAPALLI DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF MS DRAIN IN PUDUKOTTAI DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF VETTAKUDI SURPLUS CHANNEL IN ARIYALUR DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

DESILTING OF SIVAKAMASUNDARI ODAI IN CUDDALORE DISTRICT



BEFORE EXECUTION



AFTER EXECUTION

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



ARASALAR RIVER



VADAVAR RIVER

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



VENNAR RIVER



VAIYACHERI CHANNEL

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



PUGALUR CHANNEL



NEROOR CHANNEL

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



ODAMBOGIYAR RIVER



OORKUDI CHANNEL

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



MUTHARASAPURAM CHANNEL



VADUVUR CHANNEL

WATER FLOWING IN THE DESILTED CHANNELS/RIVERS



GOVINDHAKUDI CHANNEL



KULITHALAI KAATTUVAARI CHANNEL

INSPECTION BY SPECIAL MONITORING OFFICER- THANJAVUR DISTRICT



REGUNATHAPURAM CHANNEL



PANDARAVADAI CHANNEL

INSPECTION BY SPECIAL MONITORING OFFICER- THANJAVUR DISTRICT



PALAVAR DRAIN



INNAMBUR CHANNEL

INSPECTION BY SPECIAL MONITORING OFFICER- THANJAVUR DISTRICT



ARASALAR RIVER



PAMBAPPADAIYUR CHANNEL

**INSPECTION BY SPECIAL MONITORING OFFICER- NAGAPATTINAM
DISTRICT**



PANANGUDI CHANNEL



SADAYAMOLAI CHANNEL

INSPECTION BY SPECIAL MONITORING OFFICER- THIRUVARUR DISTRICT



ODAMBOGIYAR



ODAMBOGIYAR

INSPECTION BY HON'BLE MINISTER OF AGRICULTURE



NANDALAR



NANDALAR

INSPECTION BY HON'BLE MINISTER OF AGRICULTURE



NANDALAR



ODAMBOGIYAR

INSPECTION BY HON'BLE CHIEF MINISTER



VENNAR RIVER



MUTHALAIMUTHU VAARI DRAIN

INSPECTION BY HON'BLE CHIEF MINISTER



SEERAVATTANAR DRAIN



SEERAVATTANAR DRAIN



ABSTRACT

Water Resources Department - Desilting Works to remove Shoals and desilting of Cauvery Delta at Trichy Region for 589 Nos of Desilting works at a cost of Rs.6290.50 lakhs and at Chennai Region for 58 Nos. of Desilting works for an amount of Rs.220.00 lakhs – Administrative Sanction accorded – Orders - Issued.

Public Works (W2) Department

G.O. (2D) No.57,

Dated:17.05.2021

பிலவ வருடம், வைகாசி 03
திருவள்ளூர் ஆண்டு 2052

Read

1. G.O(D) No.205, Public Works Department, Dated 18.07.2019.
2. G.O(Ms) No.94, Public Works Department, Dated 07.04.2020.
3. G.O.(Ms) No.100, Public Works Department, dated 24.04.2020.
4. G.O(Ms) No.142, Public Works Department, Dated 26.05.2020.
5. From the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai Lr.No.S(7)/46464/OT-II/TR2019 dated 10.05.2021.

ORDER:-

In the Government Order first read above, sanction was accorded for a sum of Rs.6095.40 lakhs for 281 numbers of Works of desilting / regrading / removal of shoals in Rivers, Odai, Surplus Course, Irrigation Channels and their Branches, Supply Channels and Drains in Namakkal, Erode, Karur, Trichy, Ariyalur, Thanjavur, Thiruvarur, Nagapattinam and Pudukkottai Districts.

2. In the Government Orders second and third read above, the Government have accorded Sanction for the work of "Desilting works to remove shoals and desilting/ regrading the bed in discrete stretches of Cauvery and its Tributaries, channels, canals, surplus courses & Drains in Trichy, Karur, Ariyalur, Thanjavur, Thiruvarur, Nagapattinam and Pudukkottai Districts numbering 393 works at an estimated cost of Rs.6724.75 lakhs and to group the 392 desilting works into 38 packages".

3. In the Government Order fourth read above, sanction was accorded for an amount of Rs.200.00 lakhs for carrying out desilting works in channels and drains in Cauvery Delta Region in Cuddalore District.

(P.t.o)

4. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai has forwarded the proposal of Chief Engineer, Trichy Region, Water Resources Department and stated that it is very difficult to provide irrigation due to siltation, shoals formation and presence of thorny bushes in Channels/ branch canals/ drains/ supply channels of tanks, in Cauvery Delta of Trichy Region. The Chief Engineer, WRD, Trichy Region has submitted the list of 589 Nos. of desilting works proposed to remove shoals, desilting/ regrading the bed in discrete stretches of Cauvery and its tributaries, Channels, Canals, Surplus courses, Drains in Trichy Region for an amount of Rs. 6290.50 lakhs.

5. Further, the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai forwarded the proposal of Chief Engineer, Chennai Region Water Resources Department and stated that due to siltation, shoals formation in Channels / branch canals / drains / supply channels of tanks in Cauvery Delta makes it difficult to provide irrigation in Chennai Region. Also, Cuddalore district is relatively non slope surface and excess flood from the nearby districts passes through this Channel in Cuddalore district which makes the great damage to the irrigation field. The Chief Engineer, Chennai Region Water Resources Department has submitted the proposal of 58 Nos. of Desilting Works in Chennai Region for an amount of Rs. 220.00 Lakhs.

6. The above proposed Desilting Works are to be completed before the release of water for irrigation from Mettur Dam and subsequently from Grant Anicut. Hence the Chief Engineers, Water Resources Department, Trichy Region and Chennai Region have requested to obtain the Administrative approval for Desilting works in Cauvery Delta to a total amount of Rs.6510.50 lakhs from the Government.

7. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai has, therefore, requested the Government to accord necessary administrative sanction and fund allocation for 589 Nos. of Desilting works at Trichy region at the cost of Rs.6290.50 lakhs and 58 Desilting works of Chennai Region at the cost of Rs. 220.00 lakhs and an overall estimated amount of Rs. 6510.50 lakhs for the year 2021-2022.

8. The Government, have examined the proposal of the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai and decided to accept it. Accordingly, sanction is accorded for taking up 589 Nos. of Desilting Works for removal of Shoals and Desilting works at Cauvery Delta of Trichy Region at the cost of Rs.6290.50 lakhs and 58 Desilting works of Chennai Region at the cost of Rs.220.00 lakhs and an overall estimated amount of Rs. 6510.50 lakhs (Rupees Sixty five crore ten lakhs and fifty thousand only) for the year 2021-2022, as detailed in the Annexure to this order.

9. The expenditure sanctioned in para 8 above shall be debited under the following head of account:-

"4700 Capital Outlay on Major Irrigation – 01 State's expenditure – 800 Other Expenditure – CA canals - 416 Major works 01 Major Works (4700 01 800 CA 41601)"

10. Necessary funds have been provided in B.E. 2021-2022. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai-5 is authorized to incur the expenditure sanctioned in para 8 above.

11. The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai is hereby directed to ensure that;

i) desilting works are taken on a rotation basis and avoid desilting same channels at regular intervals, while neglecting other channels.

ii) correctness of Schedule of Rates for the works undertaken.

iii) Since desilting are being undertaken on a regular basis, the Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai is requested to furnish a report separately on the efficiency of the desilting works undertaken in consultation with Agriculture department.

12. This order issues with the concurrence of Finance Department vide its U.O. No. 114 / DS(SA) / PW.II / 2021, dated 13.05.2021.

(BY ORDER OF THE GOVERNOR)

**K. MANIVASAN
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Engineer-in-Chief, Water Resources Department and Chief Engineer (General), Public Works Department, Chennai-5.

The Chief Engineer, Design Research and Construction Management Support, Water Resources Department, Chennai-5.

The Chief Engineer, Water Resources Department, Trichy/ Chennai Regions.

The Principal Accountant General(A&E/Audit-I E&RSA), Chennai-18.

The Resident Audit Officer, O/o the PAG(G&SSA), TN Sect., Chennai-9.

The Treasury Officer, Trichy / Cuddalore / Karur / Ariyalur / Thanjavur / Thiruvarur Nagapattinam / Pudukottai & Mayiladuthurai Districts.

Copy to:

The Hon'ble Chief Minister's Office, Chennai-9.

The Hon'ble Minister for Water Resources, Chennai-9.

The Finance(PWII) Department, Chennai-9.

The Agriculture Department, Chennai-9.

SF/SC

//FORWARDED BY ORDER//

Mr. Manivasan
17.5.2021
SECTION OFFICER
17/5/2021

**Annexure to G.O. (2D) No.57, Public Works (W2)Department,
dated: 17.05.2021**

DESILTING WORKS DISTRICT & DIVISION WISE ABSTRACT FOR THE YEAR 2021-2022					
TRICHY REGION, WATER RESOURCES DEPARTMENT					
Sl. No	Name of Division	Name of the District	No. of Works	Length in KM	Estimate Amount Rs. in Lakhs
1	Ariyaru Basin Division, Trichy	Trichy	43	97.70	385.00
	River Conservancy Division, Trichy		20	65.11	177.30
		Sub Total	63	162.81	562.30
2	River Conservancy Division, Trichy	Karur	10	60.60	160.00
		Sub-Total	10	60.60	160.00
3	River Conservancy Division, Trichy	Ariyalur	10	36.85	118.00
	Marudaiyar Basin Division, Ariyalur		23	86.80	583.00
		Sub Total	33	123.65	701.00
4	Cauvery Basin Division, Thanjavur	Thanjavur	62	529.93	589.55
	Cauvery Basin Division, (East) Mayiladuthurai		6	137.00	167.00
	Vennar Basin Division, Thanjavur		53	268.34	504.70
	Grand Anicut Canal Division, Thanjavur		44	185.22	375.65
	Agniyar Basin Division, Pattukkottai		20	48.65	413.15
		Sub Total	185	1169.14	2050.05

5	Cauvery Basin Division, Thanjavur	Thiruvarur	48	336.15	356.10
	Vennar Basin Division, Thanjavur		50	348.37	536.25
	Vennar Basin Division, Thiruvarur		75	594.63	711.90
	Agniyar Basin Division, Pattukkottai		1	3.20	30.00
Sub Total			174	1282.35	1634.25
6	Cauvery Basin Division, Thanjavur	Nagapattinam	49	175.30	136.25
	Vennar Basin Division, Thiruvarur		40	399.20	389.15
Sub Total			89	574.50	525.40
7	Cauvery Basin Division, Thanjavur	Mayiladuthurai	3	29.80	28.60
	Cauvery Basin Division, (East) Mayiladuthurai		23	431.05	545.30
Sub Total			26	460.85	573.90
8	Grand Anicut Canal Division, Thanjavur	Pudukkottai	3	11.75	13.50
	Agniyar Basin Division, Pattukkottai		6	13.79	70.10
Sub Total			9	25.54	83.60
Total			589	3859.44	6290.50
CHENNAI REGION, WATER RESOURCES DEPARTMENT					
Sl. No	Name of Division	Name of the District	No. of Works	Length in KM	Estimate Amount Rs. in Lakhs
1	Coleroon Basin Division Chidambaram	Cuddalore	58	202.00	220.00
Grand Total					6510.50

(Rupees Sixty five crore ten lakhs and fifty thousand only)

// True copy //

K. Manivasan
Principal Secretary to Government

08.01/2021
17.5.2021
Section Officer

17/5/2021



ABSTRACT

Desilting Works – Cauvery Delta – Desilting Works for removal of Shoals in river Cauvery in Ariyalur, Karur, Myladuthurai, Nagapattinam, Pudukkottai, Tiruchirappalli, Tiruvarur and Thanjavur Districts – Appointment of Special Monitoring Officers to supervise the speedy implementation of the Desilting Works in the river Cauvery for the year 2021-2022- Orders – Issued.

PUBLIC (SPECIAL-B) DEPARTMENT

G.O.Rt.No. 2129

Dated:24.05.2021

(Plava, Vaikasi -10, Thiruvalluvar Aandu, 2052)

Read:

1. G.O.(2D) No.57 Public Works (W2) Department Dated 17.5.2021.
2. From the Principal Secretary to Government Public Works Department Note No1/ Prl Secy/ PWD /2021 Dated 21.5.2021 received by this Department on 24.5.2021.

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ORDER:

The Government in the Order read above has accorded sanction for taking up 589 Nos. of Desilting Works for removal of Shoals and Desilting Works at Cauvery Delta of Tiruchy Region in Ariyalur, Karur, Myladuthurai, Nagapattinam, Pudukkottai, Tiruchirappalli, Tiruvarur and Thanjavur Districts at the cost of Rs.6290.50 lakhs and 58 Desilting works of Channai Region at the cost of Rs.220.00 lakhs and an overall estimated amount of Rs.6510.50 lakhs for the year 2021-2022. The Public Works Department in the note second read above has requested to appoint Special Monitoring Officers to supervise speedy implementation of desilting works.

2. Accordingly, the Government appoints the following officers as Special Monitoring Officers to the Districts noted against each to supervise the speedy implementation and complete the works within a short span of time:

Sl. No.	Name and designation of the Officer	District allotted
1.	Thiru Pradeep Yadav, IAS Principal Secretary / Managing Director Chennai Metro Rail Limited, Chennai	Thanjavur
2.	Dr K Gopal, IAS Principal Secretary to Government AH, D&F Department, Chennai	Tiruvarur
3.	Selvi Apoorva, IAS Principal Secretary to Government Higher Education Department Secretariat, Chennai	Nagapattinam
4.	Thiru R Kirlosh Kumar, IAS Managing Director TN Slum Clearance Board, Chennai	Mayiladuthurai

...2

For rest of the Districts viz. Ariyalur, Karur, Pudukottai and Tiruchirappalli Districts the Government directs that the regular Monitoring Officers of the Districts {viz. Tvl Ramesh Chand Meena, IAS, C. Vijayaraj Kumar, IAS, Shambhu Kallollikar, IAS and Tmt Reeta Harish Thakar, IAS} be visit the District and monitor the progress of desilting works in their districts.

3. The designated officers shall stay in the District allotted to them for a week or till the completion of the works. The District Collectors concerned are directed to utilize the services of the Special Monitoring Officers for effective implementation of the works.

4. The Officers have to send report to the Chief Secretary to Government with copies to the Principal Secretary to Government Public Works Department and Chief Minister's Office. The Principal Secretary to Government Public Works Department will co-ordinate the works with the Special Monitoring Officers for effective implementation of the Scheme. He is also requested to instruct the Chief Engineer concerned to co-ordinate with the Special Monitoring Offices to complete the works within the stipulated time.

5. The Special Monitoring Officers are requested to take up the assignment with immediate effect.

6. In view of the ongoing restrictive / prohibitory measures, Special Monitoring Officers are permitted to make use of their staff cars to visit the attached Districts.

(BY ORDER OF THE GOVERNOR)

**V. IRAI ANBU
CHIEF SECRETARY TO GOVERNMENT**

To

The Officers Concerned (including regular Monitoring Officers for Ariyalur, Karur, Pudukottai and Tiruchirappalli Districts)

The Additional Chief Secretary to Government

RD & PR Department, Secretariat, Chennai - 600 009.

The Additional Chief Secretary / Commissioner

Revenue Administration, DM&M, Chennai 600 005.

The Principal Secretary to Government,

Public Works Department, Secretariat, Chennai - 600 009.

The Additional Secretary to Government,

Public Works Department, Secretariat, Chennai - 600 009.

The Collector, Ariyalur / Karur / Myladuthurai / Nagapattinam /

Pudukkottai / Tiruchirappalli / Tiruvarur and Thanjavur, Districts

The pay and Accounts Officer, Secretariat, Chennai - 600 009.

The Treasury Officers concerned Districts

The Resident Audit Officer, Secretariat, Chennai - 600 009.

The Accountant General, Chennai - 600 018.

Copy to:

The Secretary to Chief Minister, Chennai 600 009

The Principal Secretary to Government

E&F / Finance Department, Secretariat, Chennai - 600 009.

The Secretary to Government

P&AR (Training) Department, Secretariat, Chennai - 600 009.

The Public (Special.A / SC) Department

The PWD / RD&PR/ Finance Department, Chennai 600 009

SF / SC

// FORWARDED BY ORDER//

T. Narayan

ADDITIONAL SECRETARY TO GOVERNMENT